

15.03.2007

OA No. 242/2005

Mr. P.N. Jatti, Counsel for applicant.
Mr. V.S. Gurjar, Counsel for respondents.

Heard the learned counsel for the parties.

Learned counsel for the applicant seeks permission to withdraw the OA. Permission granted.

The OA is disposed of as having been withdrawn.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ